## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 55 OF 2016**

Dated: 2<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Bhoruka Power Corporation Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Neha Garg for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.07.2017</u> at 2.30 p.m.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt